

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF IMAGINE RESIDENCE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	IMAGINE RESIDENCE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	12.06.2013
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai I
4.	Corporate Identity No. of corporate debtor	U70109MH2013PTC244326
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 307 & 308, 3rd Floor, Midas, Sahar Plaza, Andheri Kurla Road, Andheri (East), Mumbai-400059, Maharashtra, India
6.	Insolvency commencement date in respect of corporate debtor	7th April, 2026 (Order found uploaded on the NCLT portal on 9th April, 2026)
7.	Estimated date of closure of insolvency resolution process	4th October, 2026 (180th day calculated from the Insolvency Commencement Date, i.e. 7th April, 2026)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mamta Binani IBBI/IPA-002/IP-N00086/2017-18/10227
9.	Address and e-mail of the interim resolution professional, as registered with the Board	3rd Floor, Nicco House, 2 Hare Street, Kolkata 700001, West Bengal mamtabinani@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Mamta Binani Address: D-38, LGF (L/S), South Extension Part-II, New Delhi-110049 Email Address: cirp.imagineresidence@gmail.com
11.	Last date for submission of claims	23rd April, 2026, Thursday
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a). Web link: https://ibbi.gov.in/home/downloads Physical Address: D-38, LGF (L/S), South Extension Part-II, New Delhi-110049 (b). Not Applicable.

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi Bench, Court-II, has ordered the commencement of the Corporate Insolvency Resolution Process (CIRP) of IMAGINE RESIDENCE PRIVATE LIMITED on 7th April, 2026 (Order found uploaded on the NCLT portal on 9th April, 2026).

The creditors of IMAGINE RESIDENCE PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 23rd April, 2026 to the interim resolution professional at the address mentioned against entry no.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA - NOT APPLICABLE

Submission of false or misleading proofs of claim shall attract penalties.

For Imagine Residence Private Limited

Mamta Binani
Mamta Binani
Interim Resolution Professional

Dr. CS Adv Mamta Binani
Interim Resolution Professional (IRP)
In the matter of Imagine Residence Private Limited
Registration No.: IBBI/IPA-002/IP-N00086/2017-18/10227
AFA valid till 31.12.2026
+91 98310 99551
cirp.imageresidence@gmail.com (process specific)
mamtabinani@gmail.com (registered with IBBI)
Address of the IRP registered with IBBI:
3rd Floor, Nicco House, 2 Hare Street
Kolkata 700001, West Bengal

Date : 11.04.2026
Place : Mumbai